

SPECIAL BENCH
COURT - I

O-210

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/11(KB)2022
IA(COMPANIES.ACT)/199(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	R S ENTERPRISES VS KOHINOOR TEA CO LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Mr.Shaunak Mitra,Adv.] For the Operational Creditor
Ms.Meenakshi Manot, Adv.]
Mr.A.P.Agarwala,Adv.]
Mr.Joy Saha, Sr.Adv.] For the Corporate Debtor
Ms.Swapna Choubey,Adv.]
Mr.Avishek Guha, Adv.]
Ms.Arunika Dutta,Adv.]
Mr.Kaustav De Sarkar, Adv.]

ORDER

1. Ld. Sr. Counsel /Counsel both sides present.
2. Post the matter before the Regular Bench on **14/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**